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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/225/2016
NAME OF THE PETITIONER(S) : Kamlesh Kalidas Shah
NAME OF THE RESPONDENT(S) : M/s TVS Motors Limited & 10 others
UNDER SECTION : 111A of Companies Act 1956

S.No. Name (in Capital) Represented by Signature

1. A.G. SATHYANARAYANA
for
A.M. SRIDHARAN

LD COUNSEL FOR RESPONDENT NO.1 & NO.2
K. Kalidas Shah

2. C.S. C. RAMASUBRAMANIAM
PCS

Mr. K.K. Shah
Petitioner

C. Ramasubramaniam
↓

ORDER

Shri C Ramasubramaniam, PCS representing the petitioner alongwith petitioner present. Shri A G Sathyanarayana, counsel for R1 & R2 present. Counsel for petitioner filed a copy of the memo received from the Chartered Accountant representing R11 praying for time. The same is taken on record. Registry has informed that they have not received any such memo addressed to NCLT. Considering the request of the Chartered Accountant representing R11, time is enlarged. Put up on **23.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)